

**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH.**

CONTEMPT PETITION NO. 48/2002.

IN

ORIGINAL APPLICATION NO. 673/2000

Smt. Jayashree J. More.

.....Applicant.

V/s.

All India Radio & Anr.

.....Respondents.

CORAM : Hon'ble Shri B.N. Bahadur, Member (A).

Hon'ble Shri S.L. Jain, Member (J).

TRIBUNAL'S ORDER :

DATED : 20.09.2002.

Applicant by Shri P.A. Prabhakaran Respondents by
Shri S.S. Karkera for Shri P.M. Pradhan.



Dy. Director, Mr. Vijay Dixit, Contemner No. 2, is
present. Notice has been ordered to Contemner No. 1 on 09/08/2002
but we are told from perusal of the record that office has not
issued notice.

Notice be issued by the office latest by monday i.e.
23.09.2002 for the next date i.e. 18.10.2002.

Certified True Copy

Date .. 23/9/02

Section Officer
Central Admn, Tribuna

Mumbai Bench

ok
23/9/02